## Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. NO. 19/2016 I.A.-91/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Sumer Mal Jain & OrsVersus- Dhanashree Electronics Ltd. & Ors		
Under Section		241/242		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	Syamourhole !	F Adv. Sanerjee Adv.	FOR	21/07/17
	RATNANKO BANERJI, ST. ADV. 2  NEFIA SOMANI, PCS  PI, R2, R9 & R24  Domani  21/4/17  Nitu Poddan, PCS  P1, P2 & P2.  ORDER			
	Nitu Poddon,	PCS	P1, P2 &P3.	ratulostai
			ORDER	4/2/3

Ld. Counsels for the petitioners and the respondent nos. 1, 2, 9 and 24 are present. Ld. Counsels on behalf of SEBI are also present.

Ld. Pr. CS for the petitioner sought leave of the Court to file rejoinder in the Court. Prayer is allowed. Rejoinder may be filed in Court with a copy to the respondents.

List the matter on 18/08/2017 for final arguments. Both the parties are directed to file written submissions.

S ( . (Vijai Pratap Singh) Member (J)